## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 17.10.2017 AT 10.30 AM

TRANSFER PETITION NO.		it.
COMPANY PETITION/APPLICATION NO.	CP(CAA) /145/230/HDB/2017	
NAME OF THE COMPANY	Rexnord India Private Limited	
NAME OF THE PETITIONER(S)	Rexnord India Private Limited	
NAME OF THE RESPONDENT(S)		
UNDER SECTION	230-232	

## Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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Heard Shri. V.S. Raju, learned Counsel for the petitioner and Shri. B. Appa Rao, ROC.

At the request of the counsels, post the case on 25.11.2017.

Member (Technical)

Member (Judicial)

RSN